

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**CP(C) No.180/00146/17**  
**in**  
**Original Application No. 180/00564/2017**

**Friday, this the 8<sup>th</sup> day of February, 2019**

**CORAM:**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**  
**Hon'ble Mr. Ashish Kalia, Judicial Member**

P.Mathew Verghese, aged 60 years  
 S/o.Mathew  
 (Retd. Retired Superintendent/  
 Passport Office, Malappuram  
 Residing at Puthukkattukaran House  
 No.2/2172 A, Aiswarya Road  
 Civil Station P.O, Calicut – Pin:673 020 ..... **Petitioner**

**(By Advocate – Mr.T.C.G Swamy)**

**V e r s u s**

1. Shri.Dnyaneshwar M.Mulay  
 Secretary to Government of India  
 Ministry of External Affairs  
 New Delhi – 110 001
  
2. Shri.Arunkumar Chatterjee  
 Joint Secretary (PSP)  
 and Chief Passport Officer  
 Ministry of External Affairs  
 CPV Division, Patiala House Annexe  
 New Delhi – 110 001 ..... **Respondents**

**(By Advocate – Mr.N.Anilkumar,SCGSC)**

This application having been heard on 8.2.2019 the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

Heard Mr.T.C.G Swamy, learned counsel for the petitioner and Mrs.Thanuja representing Mr.N.Anilkumar,SCGSC, learned Standing Counsel for the respondents.

2 Shri.T.C.G Swamy, learned counsel for the petitioner pointed out that the respondents have not complied with the order in toto in the sense that they have given notional basis promotion only with effect from 1.5.2016 while this Tribunal had directed to consider the case of the applicant with effect from 1.4.2016, '**if found fit**'. However, he is aggrieved by the fact that besides issuance of orders at Annexures R2 & 3, no benefits have reached the beneficiary yet.

3. The Contempt Petition is closed with a direction that benefits as mentioned in Annexures R 2&3 should be positively disbursed to the petitioner within 30 days from the date of receipt of a copy of this order. Hence, CP(C) is closed and notices shall stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P1 - A true copy of order dated 31<sup>st</sup> August 2017 in O.A No.180/564/2017 rendered by this Tribunal

Annexure P2 - A true copy of order bearing No.CDR-II/560/12/2016 dated 27 August 2018, issued by the Deputy Passport Officer (PVE, PVA and Cadre) in the office of the 2<sup>nd</sup> respondent

Annexure R1 - True copy of the Order No.CDR-11/441/05/2017 dated 19.12.2018 by Ministry of External Affairs (PSP Division)

Annexure R2 - True copy of the Office Order dated 27.12.2018 by Passport Office, Kozhikode

Annexure R3 - True copy of letter dated 10.01.2019 of the Passport Officer, Kozhikode to the Senior Accounts Officer, New Delhi.

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